

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2730
ANSWERED ON:15.03.2010
COMMERCIAL USE OF DEFENCE LANDS
Vinay Kumar Alias Vinnu Shri

Will the Minister of DEFENCE be pleased to state:

- (a) the provisions regarding grant of 'No Objection Certificate' (NOC) for the transfer of defence lands for commercial use;
- (b) whether the Government proposes to reduce powers of the Army in this regard; and
- (c) if so, the details thereof?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) & (b): No power vests with Army for grant of No Objection Certificate for the transfer of defence land for commercial use.
- (c) Does not arise.